



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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ORDERS BY THE GOVERNOR
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NOTIFICATION

The 29th January, 2022

No. LGL.145/2021/10.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 24th January, 2022 is hereby published for general information.

ASSAM ACT NO. XXXXXII OF 2021

(Received the assent of the Governor on 24th January, 2022)

**THE SONOWAL KACHARI AUTONOMOUS COUNCIL
(AMENDMENT) ACT, 2021**